

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) Several persons were admitted in different hospitals in Delhi of whom 199 have died, and 63 are presently admitted in hospitals. 77 persons were discharged after treatment and 6 left hospitals. against medical advise.

(c) Enquiries, showed that M/S Karnal Pharmacy, Ghaziabad who prepared spurious liquor in the name of Karpurasav had a valid licence nested till 31st December, 1988.

(d) Director, Ayurveda & Unani systems of Medicine, Lucknow is the Drug licensing authority for issuing such licences in Uttar Pradesh.

(e) and (f) Yes Sir. Delhi Police, Delhi Excise Department & Drug Controlled Delhi have conducted raids to find out such spurious drugs.

(g) to (i) instructions have been issued to all State Governments that rectified spirit should not be allowed to be used as a substitute for Parasanna which is one of the ingredient of Karpurasav. This Ministry also proposes to amend the Drugs & Cosmetics Rules in order to prescribe limits of alcohol and restrict the packing sizes of such drugs having alcohol content are prone to misuse.

[*Translation*]

Education for Handicaps

701. SHRIMATI SUMITRA MAHAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Government for the spread of education among the handi-

capped children during the last three years, State-wise;

(b) whether any scheme to set up schools in each district for handicapped children is under-consideration of the Government;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Government of India is implementing the following programmes for the education of the disabled children:

(i) Integrated Education for the Disabled Children with the objective of providing educational opportunities for the disabled children in common schools.

(ii) Scheme of assistance to voluntary organizations for running schools for the handicapped.

(iii) Provision of scholarships through State Governments to disabled students from Class IX onwards for pursuing education upto Post-graduation level and Vocational/Technical Study.

(iv) National Institutes for Mentally, Orthopaedically, Visually and Hearing Handicapped are running schools to provide education for the handicapped children in their respective areas.

(b) to (d). Ministry of Human Resource Development does not have any Scheme to set up special schools for the education of the handicapped in each district. According to the information obtained from the Ministry of welfare, who are concerned with the setting up of special schools for the handi-

capped, as at present, there is no scheme for setting up of special schools in each district.

**Flora and Fauna in Raj Mahal Hills,
Bihar**

702. SHRI SIMON MARANDI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Flora and fauna have been fast disappearing in the Raj Mahal hills in Bihar:

(b) whether the Government propose to set up a Zoological and botanical garden for their protection;

(c) if so, the details thereof and if not, the reasons thereof; and

(d) whether the Government propose to convert Karam Tola Lake into a bird sanctuary, if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No such assumption can be drawn from the surveys conducted by the Botanical Survey of India and the Zoological Survey of India.

(b) and (c) No, Sir. However, in view of the paleo-botanical findings of scientific interest, it has been recommended that the area may be declared as a Fossil Park.

(d) At present, there is no such proposal.

[English]

**Indian Airlines flight from Nagpur and
Ahmedabad**

703. SHRI PIUS TIRKEY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) Whether there is any proposal to connect Nagpur and Ahmedabad by a new Indian Airlines route by rerouting the present service via Calcutta/Bhubaneswar/Ahmedabad;

(b) whether any petition have been received in this regard; and

(c) if so, when and the action taken/being taken thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) No, Sir.

(c) Does not arise.

[Translation]

**Shifting of Navodaya Vidyalaya in
Gaya, Bihar**

704. SHRI UPENDRA NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift the Jethian Navodaya Vidyalaya of Gaya District, Bihar in view of inadequate facilities and insecure condition;

(b) if so, the details thereof; and

(c) if not, the reasons therefore?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). No Sir. The construction of a permanent building under zero phase at Navodaya Vidyalaya at Jethian, district Gaya, Bihar, has already been undertaken and is at an advanced stage.